

**ALLEGED MISAPPROPRIATION OF FUNDS BY
CHANDRANAGAR COOPEPATIVE HOUSE
BUILDING SOCIETY**

*518. **SHRI SUHRID MULLICK
CHOUHDURY** : Will the Minister of
AGRICULTURE be pleased to state ,

(a) whether it is a fact that a case of
misappropriation of funds against the
office-bearers of the Chandranagar Coope-
rative House Building Society Limited,
New Delhi has been investigated by the
C. B I

(b) if so, whether a *prima facie* case
has been established

(c) if so, whether criminal proceedings
have been launched, and

(d) if not the reasons therefor ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE (SHRI
JAGANNATH PAHADIA)** (a) to (d)
It is not a fact that the C. B I. has inves-
tigated a case of misappropriation of funds
against the office-bearers of the society
However an enquiry under section 43 of
the Bombay Cooperative Societies Act,
1925, as extended to the Union Territory
of Delhi has been conducted. The ques-
tion of launching criminal prosecution as
a result of this enquiry is under considera-
tion of the Delhi Administration.

**PROCUREMENT PRICE OF WHEAT PAID BY
F. C. I.**

*519. **SHRI GANESHI LAL CHAU-
DHARY** : Will the Minister of AGRI-
CULTURE be pleased to state :

(a) whether Government have received
any complaints about the low price of
wheat paid by Food Corporation of India
to farmers in Punjab; and

(b) if so, the action taken by
Government in this regard ?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB SHINDE)** : (a) No specific
complaints have been received.

(b) Does not arise.

OFFENCES UNDER UNTOUCHABILITY ACT

*520. **MISS SAROJ PURUSHOTTAM
KHAPARDE** Will the Minister of
EDUCATION AND SOCIAL WELFARE
be pleased to state :

(a) whether there has been an increase
in the offences under the Removal of
Untouchability Act in the country in the
recent past, and

(b) if so, what legal measures have
been taken by Government to check such
occurrences ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE (SHRI K. S
RAMASWAMY)** : (a) No, Sir.

(b) To make the punishment for the
offence of untouchability more deterrent,
penal provisions of the Untouchability
(Offences) Act, 1955 are being made more
stringent and a Bill to this effect is already
before the Parliament.

**REGIONAL ENGINEERING COLLEGE,
SILCHAR**

*521. **SHRI N. R. CHOUHDURY** :
Will the Minister of EDUCATION be
pleased to state .

(a) the progress of establishment of
the Regional Engineering College at
Silchar, Assam;

(b) when the College is expected to be
started;

(c) the number of staff appointed so
far and the dates of their appointments ,
and

(d) what is amount the spent so far on the salary, allowances & F. A. of the Principal and the staff ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) : (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) The development of the College site for approach roads, electric supply and water supply have been completed. One hostel building is under construction. The plans and estimates for the first phase of the College main buildings have been prepared and are being scrutinised by the State Public Works Department.

(b) The College will start functioning after the main building, students' hostel and some staff quarters have been constructed.

(c) The following staff has been appointed —

S. No	Designation	No of posts	Date of appointment
1.	Principal	1	19.10 1967
2.	Estae Engineer	1	1 7 1969
3	Accounts Officer	1	1 11 1971
4	Accountant	1	11.3.1967
5	P. A. to Principal	1	3 1 1968
6.	L. D. Assistant	1	7 10 1969
7.	Overseer	1	7 11 1969
8.	Muherrer	1	7.10 1969
9.	Peons	3	Between 1967 & 1971

(d) The expenditure incurred on salary, allowances and T. A. of the Principal and staff is about Rs. 4.42 lakhs.

CORRESPONDENCE ON SCRIPT OF SINDHI LANGUAGE

830 SHRI JAIRAMDAS DAULATRAM Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether he has received a letter from Shri A. J. Mamtara, Secretary, Sindhi Sahitya Sabha in the month of July/August, 1971, enclosing copies of the correspondence between the Sabha and the Ministry of Education carried on in an earlier year (1949-50) relating to the Script of the Sindhi language;

(b) whether he has acknowledged receipt of the letter and if so when; and

(c) whether he will place on the Table of the House copies of the letter with its enclosure and the Government's acknowledgement ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV) (a) Yes, Sir.

(b) Yes, Sir. The letter in question was acknowledged on 25th August, 1971.

(c) Yes, Sir. The copies of the correspondence are enclosed, [See Appendix LXXX, Annexure No 55]

C G H. S. DOCTORS ATTENDING CONFERENCES ABROAD

831. SHRI SHISHIR KUMAR :
SHRI BIPINPAL DAS :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to answer to Starred Question No. 218 given in the Rajya Sabha on the 24th November, 1971 and state :

(a) the details of the conferences abroad attended by Dr. H. Vaishanva, Professor of Medicine, Maulana Azad